

का भेजी गई आलू से लदी वैनोँ आसाम और कलकत्ता में रोक ली जाती हैं जिसके परिणामस्वरूप उन्हें वापस पहुँचने में अधिक समय लगता है और आलू उत्पादक क्षेत्रों को पर्याप्त संख्या में वैनोँ उपलब्ध नहीं हो पाते,

(ख) आलू शीघ्र खराब होने वाली वस्तु है, इस तथ्य का ध्यान रखते हुए क्या सरकार ने आलू उत्पादन क्षेत्रों को पर्याप्त संख्या में वैनोँ सप्लाई करने की व्यवस्था की है, और

(ग) नवम्बर, 1980 और 1981 में प्रतिदिन सप्लाई क्रिये गये वैनोँ की तुलना में फर्रुखाबाद से वैनोँ के लिये कितने इन्डेंट प्राप्त हुए?

रेल मंत्रालय तथा संसदीय कार्य विभाग में उप-मंत्री श्री मल्लिकार्जुन : (क) जी नहीं ।

(ख) जी हाँ ।

(ग) नवम्बर, 1980 के दौरान, फर्रुखाबाद में लदान नहीं हुआ क्योंकि व्यापारियों द्वारा कोई मांग प्रस्तुत नहीं की गयी थी । जनवरी 1981 में फर्रुखाबाद में बड़ी लाइन के 463 माल डिब्बों और मीटर लाइन के 250 माल डिब्बों का लदान किया गया और इस प्रकार वहाँ बड़ी लाइन के 15 और मीटर लाइन के 8 माल डिब्बों का दैनिक आसत लदान हुआ । जनवरी, 1981 के अंत में बड़ी लाइन के 540 और मीटर लाइन के 2086 माल डिब्बों का लदान किया जाना शेष था। बड़ी लाइन पर लदान आगे नहीं बढ़ाया जा सका क्योंकि व्यापारियों ने इस तर्क पर आलूओं का ब्लाक रेलों में लदान करने से इन्कार कर दिया था कि यदि एक ही स्थान पर रोक में लदान किया जाता है तो मूल्य कम हो जाएंगे 31 जनवरी, 1981 को फर्रुखाबाद में आलूओं के लम्बत 2086 मांग पत्रों में से, 2046 मांग पत्र पूर्वीत्तर सीमा रेलवे के लिए थे। ऐसे अनूदेश जारी किये गये हैं कि जब तक सभी मांग पत्र पूरे नहीं कर दिये जाते तब तक पूर्वीत्तर सीमा

रेलवे के गंतव्य स्थानों के लिए मीटर लाइन पर प्रतिदिन आलूओं के एक रोक का लदान किया जाये।

More powers to Railway Protection Force

*244: SHRI JHANDHANA POO-JARY: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are considering a proposal to give more powers to Railway Protection Force to deal with anti-social activities in railways and prevent pilferage; and

(b) if so, the details thereof.

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) The proposal to give more powers to Railway Protection Force was considered and dropped.

(b) Does not arise.

Functioning of Wagon Producing Units

*245. SHRI CHINTAMANI PANIGRAHI: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that wagon producing units in the country have not been functioning well;

(b) if so, the reasons therefor; and

(c) what steps have been taken by Government to remove bottlenecks to enable wagon producing units to accelerate supplies?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b). The level of out-turn has been generally satisfactory, but for a marginal short-fall of about 12 per cent due mainly to problems like power-cuts and labour trouble in some of the units.

(c) Whenever problems like shortage of power, labour trouble etc. were brought to the notice of Ministry of Railways, prompt action was taken to bring these to the notice of the State Governments for taking suitable remedial action. The supplies of critical items are being regularly monitored to ensure adequate and timely supply either through indigenous sources or wherever inescapable through imports.

Boosting up of Shipping in the Gulf

*246. SHRI GHUFRAN AZAM: Will the Minister of SHIPPING AND TRANSPORT be pleased to state the steps being taken by Government to boost up shipping in the Gulf after the war?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL): Government are keeping close watch over the situation in the Gulf and appropriate action will be taken when the situation stabilises.

Link up of Calcutta-Howrah Suburbs

*265. SHRIMATI GEETA MUKHERJEE: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that his Ministry has received five proposals to link up Calcutta and Howrah suburbs by extending and renovating some of the existing lines so as to relieve the traffic congestion in Calcutta;

(b) whether those are under examination by Rail India Technical and Economic Services Ltd; and

(c) if so, by what time the Railway Board is expected to decide on them?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIA-

MENTARY AFFAIRS (SHRI MALIKARJUN): (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

Providing speed breakers in South Delhi Colonies

2201. SHRI F. H. MOHSIN: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that the planners of the Delhi Administration, P.W.D. road taking of from Rao Tula Ram Marg to the Outer Ring Road leading to Dhaula Kuan, New Delhi and flanked on one side by Street No. 2 of Shanti Niketan and Anand Niketan and the other by South Moti Bagh and Nanakpura colonies did not provide for any speed breakers on it;

(b) whether in view of the high density of traffic, it is very hazardous to cross the road;

(c) whether the level of this road beyond 2/22 Shantiniketan, is low at many places resulting in the stagnation of water and causing an environmental hazard; and

(d) if so, the action which Government propose to take to set matters right in the above direction?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH):

(a) to (d). Yes, Sir. No Speed Breakers have been provided on this road. As a matter of policy, speed-breakers are not provided as they restrict free flow of traffic and cause damage to vehicles. This road is a Zonal road having a carriageway width of 22 ft. and traffic density is not very high. The road does not have any low lying portion. However efforts are being made by the Delhi Administration to improve the drainage of the road to avoid stagnation of water.